

[Mr. Speaker]

motion either today or on some other day. But the problem is serious; our people ought not to be harassed or ill-treated and our officers ought not to suffer like this. Certainly, the House would like to know the steps to be taken to avoid any recurrence of such things in future.

The hon. Prime Minister says that he will supply the details. There is no harm; we will watch the situation and the progress of the developments there. Next week—not necessarily on Monday—we shall certainly have a debate on this matter. That will be only with respect to what ought to be done to safeguard the interests of our people, having regard to the fact that what we have done to assist the UN by sending our contingents is all right. The hon. Prime Minister says that, consistent with the security of our men, we may also suggest or consider whether it is necessary to withdraw. That is a serious matter to consider.

I do not give my consent to this adjournment motion. We will have the details after we hear the Prime Minister and we will fix up some time in consultation with the Government and the Leaders of various Groups.

Shri S. M. Banerjee (Kanpur): Whatever information is received by the Prime Minister may be placed on the Table of the House.

Mr. Speaker: Hon. Members are aware that the Prime Minister has never withheld any information from this House. As soon as he gets some information, he will place it on the Table of the House whatever information can be placed.

**SETTING UP OF ROCKET BASES AND
LAUNCHING OF ROCKETS IN TIBET**

Mr. Speaker: There is another adjournment motion which reads as follows:

“Serious situation arising from Rocket bases being set up and

rockets being launched in Tibet and thereby endangering the security and defence of India.”

Has he anything to say about it?

Shri Jawaharlal Nehru: I am totally unaware of it.

Mr. Speaker: We had a debate only yesterday and the day before about our Borders.

Shri Mahanty (Dhenkanal): An article appeared in the *Statesman* by Desmond Young wherein he had mentioned that while they went in search of Yeti across the Himalayas, they found some rockets being launched. It is a serious matter . . . (*Interruptions.*)

Mr. Speaker: The whole of yesterday was spent on this discussion * * * (*Interruptions.*) Order, order. Have these things taken place there after yesterday's discussion? I ask the hon. Member: what do you suggest to the hon. Prime Minister with regard to this matter? The hon. Member is entitled to write to the hon. Prime Minister as to how he can prevent the rocket. There is no meaning in taking up the time of the House in discussing matters which cannot be disposed of easily. This motion is also disallowed.

12.34 hrs.

PAPERS LAID ON THE TABLE

**AMENDMENTS TO THE COAL MINES
(CONSERVATION AND SAFETY) RULES**

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): I beg to lay on the Table a copy of each of the following Notifications under subsection (4) of Section 17 of the Coal Mines (Conservation and Safety) Act, 1952, making certain further amend-